

ITEM NO.109

COURT NO.15

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1207/2014

SONU @ MANISH KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTARAKHAND

Respondent(s)

IA No. 18562/2021 - EARLY HEARING APPLICATION  
IA No. 129724/2017 - EXEMPTION FROM FILING O.T.  
IA No. 21225/2013 - EXEMPTION FROM FILING O.T.  
IA No. 18564/2021 - EXEMPTION FROM FILING O.T.  
IA No. 129722/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/  
FACTS/ANNEXURES)

WITH

CrI.A. No. 1208/2014 (II-B)

Date : 16-10-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Mr. Ashwani Kumar Dubey, AOR

Mr. Prafulla Kumar Behera, Adv.  
Mr. S. S. Nehra, AOR  
Mr. Vikrant Nehra, Adv.  
Dr. Shilpa Bagade, Adv.  
Mr. Sanjay Singh, Adv.  
Ms. Sundri, Adv.  
Ms. Heena, Adv.  
Mr. Deepak Jyoti Ghildiyal, Adv.  
Mr. Sudhir Agrawal, Adv.  
Mr. Shivesh Garg, Adv.

For Respondent(s) Mr. Manan Verma, AOR  
Ms. Ayushi Hatwal, Adv.

Mr. Sudarshan Singh Rawat, AOR  
Mr. Ajay Kumar Bahuguna, Adv.  
Ms. Saakshi Singh Rawat, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Relist the appeals on 13<sup>th</sup> November, 2024.

(JATINDER KAUR)  
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)  
COURT MASTER (NSH)

